

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. I.A. 2326/2023

I.A. 2645/2022

I.A. 2629/2022

I.A. 2191/2022

I.A. 2188/2022

IN

C.P.(IB)-1067(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: IDBI Bank Limited

V/s.

Osian's Connoisseurs of Art Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Applicant, Mr. Sagar Parab a/w. Ms. Avni Vasani i/b. Vigil Juris, Mr. Satyan Isarani a/w. Mr. Vidhi Chikhal i/b. Sasstra Legal, Mr. Raghav Demoa and Ld. Counsel appearing for the Respondent in I.A. 2629/2022, Mr. Sagar Parab a/w. Ms. Avni Vasani i/b. Vigil Juris are present.

At the joint request of the parties. List this matter on **01.11.2023**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

--Rajeev--

Sd/-

LAKSHMI GURUNG

Member (Judicial)